

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 398/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: M/s. Gillette Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Tapan Deshpande	Advocates 1/b Cyril Amarchand Mangaldas,	<i>Deshpande</i>
2.	Ms. Priya Patwa	Adv. for Petitioner Co.	<i>Priya</i>

ORDER

CSP No. 396/230-232/NCLT/MB/MAH/2017

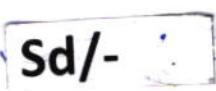
CSP No. 397/230-232/NCLT/MB/MAH/2017

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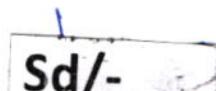
CSP No. 406/230-232/NCLT/MB/MAH/2017

CSP No. 408/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **21.09.2017**.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)